

CP NO. 70(ND)/2014
RT No.32/2016

Subhash Malhotra

...Petitioner

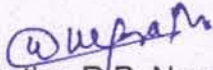
Versus.

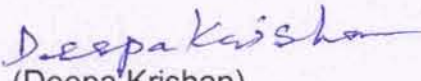
M/s Oswal Dyeing & Finishing Mills Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Praveen Gupta, Advocate for petitioner.
Mr. Bhupesh Gupta, Practising Company Secretary for
respondents.

There is no concrete proposal for any settlement on which ground
adjournment was sought on the previous date.

List the matter on 27.09.2016 for final arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 15, 2016

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